

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 114**  
**IA-392,1148,2266,2268,2319/2021**  
**(IB)-1226(ND)2019**

**IN THE MATTER OF:**

Ashish Bankar	...	Applicant
Vs.		
M/s Nu Tek India Ltd.	...	Respondent

**Order under Section 7 of IBC.**

**Order delivered on 16.07.2021**

**Coram:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/Liquidator : Mr. Sanjay Kumar Singh, Advocate  
For the Respondent : Mr. Mritunjay Kumar Tiwary, Mr. Sumit Kumar  
Advvs. in I.A-2268/ND/2021  
For Samsung India Electronics  
Private Limited : Mr. Tarang Agarwal, Mr. Aashna Agarwal,  
Advocates in IA-1148/ND/2021  
For IT Dept. : Mr. ShlokChandra Jr. St. Counsel,  
Ms. MansieJain, Advocate

**ORDER**

The Counsel for the Liquidator is present and prayed for grant of time to file rejoinder in all the interlocutory applications. 2 weeks' time has been granted for filing the rejoinder.

List on **01.09.2021.**

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N PRASAD**  
**MEMBER (JUDICIAL)**